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Title: Demand to devise a mechanism for inter-state collaboration to contain human trafficking social problem.

SHRI PRADYUT BORDOLOI (NAWGONG): Sir, the august House reflects the collective conscience of this great nation and that is why I rise here to appeal that this august House takes up and recognises the huge dimension of a social menace.

Human trafficking is the second largest crime in the world today. Our country is also afflicted by this social menace. Over the last few years this menace is increasing and that is why it is very important that the appropriate Government should take note of this and take appropriate measures to contain it. As we can see, there are certain States where the syndicate that is involved in human trafficking usually target certain destination countries and certain destination States where human trafficking takes place.

Sir, my home State Assam is also a victim of human trafficking because there are certain very poor communities, like the riverine community because of displacement, because of lack of income, because of joblessness. Women from these communities are targeted by the human trafficking caucus. As per records of the National Crime Records Bureau, in 2018, the State of Assam recorded the highest number of human trafficking cases. Of course, the number has come down but the State still figures in the top bracket. That is why it is very important that there should be inter-State collaboration. There are two to three States in the country where

the age-old custom of female foeticide has been practised and these are the States where usually human trafficking is taking place because of skewed sex ratio. That is why it is very important that the Government of India takes up this issue and devise a mechanism for inter-State collaboration to contain this social problem.

Thank you.